

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 26.08.2022 (FRIDAY)

COURT OF CHAIRPERSON

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 208 of 2022	IFFCO Tokio General Insurance Co. Ltd. Vs. Cox and Kings Ltd. & Anr.	Shwetabh Sinha	Nirman Sharma Akash Menon Pulkitesh D. Tiwari Bency Ramakrishnan-R1

After the above

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice M. Satyanarayana Murthy, Member (Judicial) and Hon'ble Mr. Barun Mitra, Member (Technical)

For Orders

2.	Comp. App. (AT) (Ins) No. 877 of 2022	44 Noida Infratech (Two) Pvt. Ltd. Vs. Enforcement Directorate Kolkata Zone Office & Ors.	Abhixit Singh	Vivek Gurnani Zoheb Hossain
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For Admission (Fresh Case)

3.	Comp. App. (AT) (Ins) No. 1027 of 2022	Sandeep Kasare Vs. Rajesh Jhunjhunwala & Anr.	Rahul Arya	
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For Admission (After Notice)

4.	Comp. App. (AT) (Ins) No. 331 of 2022	G4S Secure Solutions (India) Pvt. Ltd. Vs. Heavy Engineering Corporation Pvt. Ltd.	Shweta Bharti	Amit Meharia Madhavi Divan Aishani Narain Amit Meharia
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**By order of Hon'ble Chairperson
-sd/-
Registrar**